

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2075
TO BE ANSWERED ON 15.12.2023

VICTIM COMPENSATION SCHEME UNDER NIRBHAYA FUND

2075. SHRI GNANATHIRAVIAM S.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether all the States/ Union Territories have notified victim compensation scheme under Nirbhaya Fund;
- (b) if not, the reasons therefor indicating the names of such States/ Union Territories;
- (c) the quantum of funds released from this fund, State-wise since its inception; and
- (d) whether there is a separate compensation for victims that are physically/ mentally challenged?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): In order to support and supplement the Victim Compensation Schemes of State Governments/ Union Territory Administrations, the Ministry of Home Affairs had released Rs. 200 crore as a one-time grant to the States/ UTs under the Central Victim Compensation Fund (CVCF) from Nirbhaya Fund, to enable compensation to victims of various crimes especially sexual offences including rape, acid attacks, crime against children, human trafficking etc. The corpus of Rs. 200 Crore was distributed among the States/ UTs in the year 2016-17 with the direction to achieve the above-mentioned objectives.

(c) & (d): The details of State/ UT-wise fund released is at **Annexure**. The compensation for physically/ mentally challenged victims is included in the CVCF.

Annexure

Annexure referred to in reply to part (c) & (d) of Lok Sabha Un-starred Question No. 2075 for answer on 15.12.2023 regarding 'Victim Compensation Scheme under Nirbhaya Fund'

S/ No.	Name of State/ UT	Amount released during 2016-17 (Rs in Lakhs)
1	Andhra Pradesh	662
2	Arunachal Pradesh	33
3	Assam	860
4	Bihar	722
5	Chhattisgarh	685
6	Goa	50
7	Gujarat	390
8	Haryana	550
9	Himachal Pradesh	120
10	Jammu & Kashmir (J&K)*	170
11	Jharkhand	450
12	Karnataka	995
13	Kerala	760
14	Madhya Pradesh	2180
15	Maharashtra	1765
16	Manipur	34
17	Meghalaya	50
18	Mizoram	48
19	Nagaland	10
20	Odisha	1060
21	Punjab	410
22	Rajasthan	1545
23	Sikkim	23
24	Tamil Nadu	565
25	Telangana	590
26	Tripura	115
27	Uttar Pradesh	2810
28	Uttarakhand	125
29	West Bengal	1265
30	Delhi (NCT)	880
31	Puducherry (UT)	10
32	Daman & Diu and Dadra & Nagar Haveli (UT)	20
33	Lakshadweep (UT)	10
34	Chandigarh (UT)	23
35	Andaman & Nicobar Islands (UT)	15
	Total	20000.00

**Includes Ladakh, erstwhile part of the State of J&K. Now the UTs of J&K and Ladakh are separate.*